

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No 11- IA/40(AHM) 2023
In
CP/23(AHM)2021

Proceedings under Section 272(2) of Co.Act,2013

IN THE MATTER OF:

KG Intimatewear Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur Dalal, Adv.
For the Respondent :

ORDER

IA/40(AHM) 2023

This is the application filed by the Liquidator under Section 281(1) & 285 of Co. Act, 2013 in respect of the winding up petition i.e. CP/23(AHM) 2021 filed under Section 272(2) of Co. Act, 2013.

We have the Learned Counsel in part.

List the matter for further hearing on 25.09.2023.

-sd-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**